

ITEM NO.802

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10481/2022

SITA RAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-02-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Uday Prakash Yadav, Adv. (Mentioned by)
Mr. Ramjee Pandey, AOR

For Respondent(s)
Ms. Mukti Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List after two weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)